

National Company Law Tribunal

Allahabad Bench

CP No.(IB) 70/ALD/2017,

CA No. 150/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE COMPANY: Anil Goel (Liquidator for Rotomac Global Pvt Ltd) V/s Ms. Ramanjit Kaur Sethi, Deputy Director, Directorate of Inforcement

SECTION OF I & B CODE: 35 (1)(n) of IBC

CP NO.(IB) 70/ALD/2017, CA NO.150/2018

Sh. Shubham, Agarwal, Advocate for the petitioner and learned counsel for the Enforcement Directorate, is present.

Learned counsel for the Enforcement Directorate sought leave of the Court for filing reply, prayer is allowed, reply is taken on record. Thereafter, rejoinder, if any, may be filed within seven days by petitioner with a copy in advance to the opposite party.

List the matter on 1st August 2018, for further consideration.

Dated: 24.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)